

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA -286 of 2010 in
D.F.R. No. 817 of 2009

Dated : 21st September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

U.P. Power Corporation Limited Appellant (s)
Versus
Jagannath Steel Pvt. Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra, Mr. Manoj Kr. Sharma
Mr. Daleep Kr. Dhyani
Counsel for the Respondent (s) : Mr. Ravindra for R.1
Mr. Kunal Verma & Mr. Ashok Kr. Singh for R.2

ORDER

IA -286 of 2010
(Condone delay Appl.)

At the request of the learned counsel for the Respondent, post
the matter on **29.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks